

There are 15 Industrial Institutes with total seating capacity of 3744 plus 300 seats for Educated Unemployed Scheme under D.G.R. & E. Schemes.

Exporters of Tobacco

1211. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have formulated any scheme to help the exporters of tobacco; and

(b) if so, the details thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) The scheme provides for registration of Tobacco exporters by the Tobacco Export Promotion Council, Madras and for allotment of indigenous materials such as Galvanised wire, hoop iron, other hardware materials, Coal for flu-curing and re-drying, and grant of import licences for Garrard wire, Steel hogshead hoops, Pest Control Equipment, Equipment for handling leaf and leaf packages, parts required for replacement or modernisation of re-drying and Cold storage plants etc. There is also a provision for programmed movement by rail of tobacco, meant for export, to the Ports under priority D of the Preferential Traffic Schedule.

Khadi Hundis

1212. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount of Khadi 'Hundis' sold during 1960 so far; and

(b) the position as compared to the last year?

The Minister of Industry (Shri Manubhai Shah): (a) Khadi Hundis are sold only for six weeks during

October and November. As such, no nundi has been sold so far.

(b) According to the reports available so far, Khadi Hundis worth Rs. 42,28,477 were sold during 1959.

Shops in Azad Market, New Delhi

1213. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of shops constructed in Azad Market, New Delhi;

(b) whether the shops have been provided with electric fittings;

(c) the number of shops lying vacant; and

(d) the reasons for the same?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) 475.

(b) Yes.

(c) Nil.

(d) Does not arise.

Stoppage of doles to camp refugees

1214. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to state the number of cases in which doles have been stopped to the camp refugees of West Bengal in the year 1960?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): The information is being collected from the Government of West Bengal and will be placed on the Table of the Sabha in due course.

Non-Payment of Dues by Displaced Persons

1215. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of persons who have been arrested for non-payment of their dues under Section 30(2) of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, during 1960 so far; and